

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

ORDER

No: 1508/GS

Dated: 05-03-2020

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby effected:-

1. Shri Sanjeev Gupta, Principal District and Sessions Judge, Baramulla is transferred and his services are placed at the disposal of Hon'ble the Chief Justice.
2. Shri Sanjay Parihar, Additional District and Sessions Judge, Srinagar is transferred and posted as Principal District and Sessions Judge, Baramulla vice Shri Sanjeev Gupta.

Note:

The transferred Officers shall handover the charge to the available Judicial Officer.

By Order.

12/03/2020
(Sanjay Dhar)
Registrar General

No: 38996-39016/GS

Dated: 05/03/2020

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar Rules, High Court of J&K, Jammu.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
7. Registrar Computers, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
8. Principal District & Sessions Judges, Srinagar and Baramulla.
9. Concerned Judicial Officers.
10. Director Finance, High Court of J&K, Jammu.
..... for information and necessary action.
11. Incharge Statistical and Accounts Section, High Court of J&K, Main Wing, Jammu.

12/03/2020
Registrar General